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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.03.2020

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 56/BB/2020	For admission	Sec 7 of I&B Code 2016	Altico Capital India Ltd	Keystone Partners	Legacy Global Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

SANKEERTH VITTAL
9980746469



ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Sankeerth Vittal, learned Counsel for the Petitioner. Since, notice as directed by this Adjudicating Authority has not yet been served, it is not possible to initiate the CIRP without serving the notice on the Corporate Debtor. Learned Counsel for the Petitioner is directed to serve the notice on the Corporate Debtor and file detailed summary of the case along with financial status of the Corporate Debtor. Post the case on **30.03.2020**.



MEMBER(T)



MEMBER(J)

Puja

Verified



Court Officer